

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.**

**IA (IBC) 698/2022 in CP (IB) No. 161/9HDB/2022
U/s 9 of IBC, 2016**

IN THE MATTER OF:

GE Power Conversion

... Operational Creditor

Vs.

Ecorean Energy India Pvt Ltd

... Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 698/2022:

Ld. Counsel Ms. Prabha Prasad for the applicant/Corporate Debtor and Ld. Counsel Shri. Sanjay Suraneni for the Respondent/Operational Creditor present.

This is an application filed u/s 8 of the Arbitration and Conciliation Act. Pleadings are completed.

List the Company Petition as well as the IA on 31.10.2022 for hearing.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)